

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION TUESDAY, MARCH 20, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 2.00 P.m.
The day was allotted for Private Members Business.

1. QUESTIONS:

Questions Nos. 1 – 5 were taken up and disposed off.

2. Shri P. T. Sawkmie, MLA called the attention of the Minister in-charge Urban Affairs, under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in “The Sentinel” dated 09.03.2018 under the caption “Opposition to extension of MUDA Authority reiterated”.
Shri Hamlet Dohling Minister in-charge Urban Affairs replied.

3. Motions:

Motion No.1 - "This House do now discuss the unemployment problem in the State and the need to find out solution for removing the problem".

Shri P.T. Sawkmie moved the Motion and initiated discussion.

Other Hon'ble Members who participated were Shri Syntar Klas Sunn, Dr. M. Ampareen Lyngdoh, Shri George B. Lyngdoh, Shri Adelbert Nongrum, Shri Lambor Malngiang, Shri Renikton Lyngdoh Tongkhar, Shri Charles Pyngrope, Shri Zenith M. Sangma, Dr. Mukul Sangma, Shri Thomas A. Sangma and Shri Saleng A. Sangma.

Shri Saleng A. Sangma was continuing with his speech.

4. ADJOURNMENT:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 21st March, 2018.

**Dated Shillong,
the 20th March, 2018.**

***Commissioner & Secretary,*
Meghalaya Legislative Assembly.**